

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-609 –JK (LD) of 2022

DATED:- 10 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 10-02- 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khurshed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 609-JK(LD) of 2022 dated 10-02-2022

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC (Proposed)	Designation
1.	391	2021	WP(c)	Habibullah Bhat & Ors VS UT of J&K & Ors.	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department
2.	616	2021	WP©	Abdul Majeed Parray	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department
3.	2467	2018	WP©	Rakesh Kumar & ors	DR. Ravi Shankar Sharma	Director School Education Jammu
4.	4065	2020	TA	Shoket Iqbal	Mukhtar Ahmed	Deputy Secretary to the Government School Education Department
5.	1739	2012	OWP	Jammu Sanskrit School	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department
6.	1308	2010	SWP	Balik Hussain	Sh. Abdul Majid	CEO Poonch
7.	1082	2021	WP(c)	Nagina Kouser	Sh. Abdul Majid	CEO Poonch
8.	973	2014	OWP	Veena Bakshi	Sh. Manzoor Ahmad Kumar	CEO Srinagar

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